

the following measures to step up the movement of coal, particularly from the Bengal/Bihar region:

- (1) Moving an additional one million tons of coal per year by the rail-cum-sea route from Bengal/Bihar fields to the coastal states in the South and in Western India.
- (2) Diverting short distant traffic of coal to road.
- (3) Introducing seven-day loading in all collieries.
- (4) Creating coal dumps at suitable consuming centres.
- (5) Increasing movement capacity in the above Moghalsarai direction from 1900 wagons per day to 2100 wagons per day from July 1961 onwards.

2. The measures outlined above are now being implemented and it is expected that those will result in larger quantities of coal moving to consuming areas. While temporary shortages here and there cannot be altogether ruled out, the expectation is that, all essential consumers will have their needs adequately met, and non-essential consumers like the users of brick burning coal will get better supplies in the coming months.

**Oil Refineries**

- \*446. {  
 Shri Kunhan:  
 Shri T. B. Vittal Rao:  
 Shri Ram Krishan Gupta:  
 Shri D. C. Sharma:  
 Shri Shree Narayan Das:  
 Shri Radha Raman:  
 Shri P. C. Borooah:  
 Shri Subbiah Ambalam:  
 Shri Bibhuti Mishra:  
 Shri Achar:  
 Shri Morarka:  
 Shri Ajit Singh Sarhadi:  
 Shri Assar:  
 Dr. Ram Subhag Singh:  
 Shri P. G. Deb:  
 Maharajkumar Vijaya  
 Ananda:  
 Shrimati Mañda Ahmed:

Will the Minister of Steel, Mines and Fuel be pleased to state:

- (a) the progress made upto the end of July, 1961 in the matter of setting up of refineries at Nunmati and Barauni;
- (b) the amount spent upto the same period for these refineries; and
- (c) when the first unit at Barauni is likely to be commissioned?

**The Minister of Mines and Oil (Shri K. D. Malaviya):** (a) A statement is laid on the Table of the House. [See Appendix II, annexure No. 3].

- (b) Rs. 766.84 lakhs.
- (c) December, 1962.

**Helicopters from U.K.**

\*447. **Shri Indrajit Gupta:** Will the Minister of Defence be pleased to state:

- (a) whether the Indian Air Force and Navy are considering purchase of British made light weight Helicopters; and
- (b) whether any such Helicopters have been tested and found superior to other available types?

**The Minister of Defence (Shri Krishna Menon):** (a) No, Sir.

(b) No helicopters as mentioned in the question were offered for evaluation with any firm date.

**Consumption of Petroleum Products**

- \*448. {  
 Shri T. B. Vittal Rao:  
 Shri Agadi:  
 Shri M. Rampure:

Will the Minister of Steel, Mines and Fuel be pleased to refer to the reply given to Starred Question No. 96 on 17th February, 1961 and state:

- (a) whether the Oil Advisory Committee have estimated the total consumption per year of petroleum products;

(a) whether the Oil Advisory Committee have estimated the total consumption per year of petroleum products;

(b) what is the quantity of crude oil imported upto the end of July, 1961; and

(c) the amount paid for the same?

**The Minister of Mines and Oil (Shri K. D. Malaviya):** (a) Yes, Sir.

(b) and (c). During January—May, 1961 2,383,762 tonnes of crude oil valued at Rs. 1581.77 lakhs were imported. Figures for June and July, 1961 are not yet available.

#### Oil Drilling

\*449. { Shri Hem Raj:  
Shri Khushwaqt Rai:

Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) the further progress made in oil drilling in different parts of the country; and

(b) what amount of crude oil will be available from the drilling operation so far held successful?

**The Minister of Mines and Oil (Shri K. D. Malaviya):** (a) and (b). A statement giving the required information is laid on the Table of the Sabha. [See Appendix II, annexure No. 4].

#### Oil Pipelines

\*450. **Shri Kadiyan:** Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether the scheme to lay a net work of pipelines in the country to transport refined petroleum products has since been approved by Government;

(b) if so, the main details of the scheme;

(c) the estimated cost of the scheme;

(d) whether any foreign country has been approached by Government to

collaborate with India in executing the scheme; and

(e) if so, the name of the country approached in this respect?

**The Minister of Mines and Oil (Shri K. D. Malaviya):** (a) The matter is still under consideration of Government.

(b) and (c). Do not arise.

(d) and (e). An offer has been received from the Ente Nazionale Idrocarburi of Italy to cover the foreign exchange requirements of two pipelines and otherwise collaborate in their execution.

#### Former Ruler of Baster

{ Shri A. M. Tariq:  
\*451. { Shri Prakash Vir Shastri:  
Shri Aurobindo Ghosal:

Will the Minister of Home Affairs be pleased to state:

(a) the out come of the recent meeting of Mr. Pravinchandra Bhanj Deo, former Ruler of Baster with the Home Minister; and

(b) the decision of Government with regard to his claims over his personal assets?

**The Minister of Home Affairs (Shri Lal Bahadur Shastri):** (a) and (b). Shri Pravinchandra Bhanj Deo, former Ruler of Baster, saw me on May, 15, and 20, 1961. The claims set forth by him are under the consideration of Government.

#### Assam Language Policy

{ Shri S. M. Banerjee:  
Shri Harish Chandra Mathur:  
Shri Indrajit Gupta:  
Shri P. C. Boroah:  
Shri Vajpayee:  
\*452. { Shri M. K. Kumaran:  
Shrimati Renu Chakravartty:  
Shri Prakash Vir Shastri:  
Shri Khushwaqt Rai:  
Shri Ram Krishan Gupta:  
Shri Muhammed Elias:  
Shri Supakar:

Will the Minister of Home Affairs be pleased to state: